

**BENCH-I**

**NATIONAL COMPANY LAW TRIBUNAL  
KOLKATA BENCH  
KOLKATA**

C.P.(IB) No.543/KB/2017

**Present: Hon'ble Member (J) Shri Vijai Pratap Singh  
Hon'ble Member (J) Shri Jinan K.R**

**ATTENDANCE-CUM-ORDER SHEET OF THE HEARING ON 30<sup>th</sup> November 2017, 10.30 A.M**

Name of the Company		SBER Bank-Versus-Varrsana Ispat Ltd.	
Under Section		7 IBC	
Sl. No.	Name & Designation of Authorized Representative (IN CAPITAL LETTERS)	Appearing on behalf of	Signature with date

1. ARUN GUPTA, FCA	} IRP - Anil Goyal	Demitry D
2. GARGI ROY, Adv		

30/11/17

1. MRS. MANJU BHUTERIA, Adv.	} Corporate debtor	} D Majumdar
2. MR. SAUNAK MITRA, Adv		
3. MR. SAUBHIK CHOWDHURY, Adv		
4. MR. PRIYTO MAJUMDAR, Adv.		

30/11/17

1. Mr. Rishyapana Chatterjee

For the Financial Creditor.

} Rishyapana Chatterjee  
Adv.  
30/11/17

**ORDER**

Ld. Counsel for the IRP as well as Ld. Counsel for the financial creditor and the corporate debtor are present.

Pr. CA for the RP has informed that publication in the newspapers has been made for inviting claim from the creditor. IRP is directed to file the progress report within 15 days from today.



List on **20/12/2017** for filing of progress report.

sd

(Jinan K.R.)  
Member (J)

sd

(V.P.Singh)  
Member (J)